

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE BENCH

KALAS MAHAL , CHENNAI - 600 005

NGT/SZ/54/PET/2019/03/2023

Date: 01.05.2023

NOTICE

Pursuant to the Office order No. NGT(PB)/Judicial-11/196/70 dated 03.02.2016 relating to the reply to public complaint, the letter petitions addressed to the National Green Tribunal, Southern Zone Bench, Chennai received from 01.04.2023 to 30.04.2023 that are found to be not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 framed under National Green Tribunal Act, 2010 are herewith posted on the website for public information.

Further, NGT shall not entertain any public complaint which is not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 and no judicial proceedings shall be initiated. No correspondence will also be entertained in this regard.

The NGT Office orders, Act and Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information.

Sl. No	SR.No & Date	Date of letter petition	Name & Address of the complainant
1.	1009 & 13.04.2023	10.04.2023	A.Natarajan, No-9/1, Periyar Street, Keelpennathoor Post, Tiruvannamalai – 604601.
2.	1010 & 13.04.2023	12.04.2023	K.Robinson, 130/10/27F, Kaliyankadu, Nagercoil.
3.	1075 & 20.04.2023	06.04.2023	Giridhar Kulkarni(by E-mail girirk19@gmail.com)
4.	1076 & 20.04.2023	20.04.2023	M.Satheesh Kumar, 4/68A, Vattakadu, Irugalur, Sankari, Salem – 637103 & Another
5.	1111 & 25.04.2023	25.04.2023	Muthammal, 3/198, Servaampatti, Chinnamanali Post, Thiruchengodu Taluk, Namakkal – 637410.
6.	1112 & 25.04.2023	22.04.2023	J.Kavin Kumar, 3/36, R.Puthu Palayam, Pollikali Palayam, Tiruppur – 641665.
7.	1130A & 29.04.2023	27.04.2023	P.Mohan Kumar, Chinna Latteri, B.N.Palayam, Vellore – 632202.

